

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 277/2020, IA No. 147/2021, IA No. 148/2021, IA No. 47/2022,
IA No. 145/2021 & IA No. 56/2022 IN CP (IB) No. 451/ALD/2019**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	KHARD ENTERPRISES V/S RAMNATH DEVELOPERS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Abhinav Tyagi alongwith Sh. Amar Vivek, Advs.

: For the Resolution Professional

Sh. A.K. Shrivastava, Adv.

: For the Applicant in IA No. 56/2022

Sh. Shubham Agarwal, Adv.

: For the Respondent No.4 in IA No. 277/2020

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
19th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*